

आंकड़े नहीं हैं। उन्होंने बताया है कि प्रगति संतोषजनक है। मैं यह जानना चाहता हूँ कि संतोषजनक प्रगति का अर्थ क्या है। क्या पचास प्रतिशत एम्प्लॉईज परमिनेंट किये गये या साठ प्रतिशत? कितने प्रतिशत एम्प्लॉईज को परमिनेंट बनाया गया?

श्रीमती तारकेश्वरी सिन्हा : तीन डिपार्टमेंट्स—पोस्ट्स एंड टेलीग्राफ्स, सरकारा वर्कशाप्स और इंडस्ट्रियल अंडर-टेकिंग में काम करने वालों की एम्प्लॉयमेंट स्वभावतः टेम्पोरेरी होता है। जैसा कि मैं ने मूल प्रश्न के उत्तर में बताया है, बाकी सब विभागों की करीब करीब अस्सल प्रतिशत टेम्पोरेरी पोस्ट्स को परमिनेंट करने के लिए कहा गया है। १९६०-६१ मैं यह फ़रमान जारी किया गया था। हमने सब मिनिस्ट्रीज और विभागों से इस बारे में इन्फ़ॉर्मेशन मांगा है, जिस के उत्तर में उन्होंने कहा है कि प्रगति संतोषजनक है। मैं यह निवेदन करना चाहती हूँ कि इन मिनिस्ट्रीज और विभागों में लाखों आदमों काम करते हैं और उन में टेम्पोरेरी कार्य-कर्ताओं का तादाद काफी था। इसलिए उन के बारे में सारे आंकड़े इकट्ठे करना ज़रा कठिन है।

अध्यक्ष महोदय : श्रीमती सावित्री निगम।

श्री म० सा० द्विवेदी : अध्यक्ष महोदय, यह तो मैं ने क्लैरिफिकेशन मांगी थी। मुझे एक और पूरक प्रश्न पूछने की अनुमति दी जाये।

Mr. Speaker: Shrimati Savitri Nigam.

Shrimati Savitri Nigam: As the hon. Minister is aware, railways are also big employers of casual labourers. May I know whether the Railway Ministry has also taken care to see

that 80 per cent of the people who were working as casual labour have been made permanent?

श्रीमती तारकेश्वरी सिन्हा : जैसा कि मैं ने कहा है, तीन डिपार्टमेंट्स के अलावा बाकी सब मंत्रालयों और विभागों में इसी नीति का अनुसरण किया जा रहा है।

Shri Tyagi: Could the hon. Minister give an idea as to what is the proportion between permanent posts and temporary posts in these departments? After all, they must have examined the proportion between the two.

Shrimati Tarkeshwari Sinha: If the hon. Member gives separate notice, I would be able to give it.

श्री भक्त दर्शन : श्रीमन्, मानीय उप-मंत्री जी ने बताया है कि डाक-तार विभाग आदि तीन विभागों को छोड़ कर इस बारे में फ़रमान जारी किया गया था। मैं यह जानना चाहता हूँ कि डाक-तार विभाग को आखिर क्या छोड़ दिया गया था। क्या पे कमीशन ने ऐसी रिफ़रिंस की थी या गवर्नमेंट ने स्वयं निर्णय लिया है? यदि गवर्नमेंट ने निर्णय किया है, तो किस आधार पर?

श्रीमती तारकेश्वरी सिन्हा : उन के रूल्ज अलग किस्म के हैं, जिन के अनुसार चलने में उनको ज्यादा गहूलियत होती है। इस लिए उन पर यह व्यवस्था लागू नहीं की गई है।

श्री यशपाल सिंह : बचत योजना के मातहत सरकार स्टाफ में जो दो हजार की कमी करने जा रही है, उन पर इसका क्या असर पड़ेगा?

श्रीमती तारकेश्वरी सिन्हा : उस का इस सवाल से कोई सीधा ताल्लुक नहीं है।

Mr. Speaker: Shri S. M. Banerjee.

Shrimati Savitri Nigam: Sir, may I put one question?

Mr. Speaker: I think I gave her an opportunity once.

Shrimati Savitri Nigam: I want to ask one more question.

Mr. Speaker: That would be difficult.

Shrimati Savitri Nigam: It is an important question.

Mr. Speaker: But I am also helpless sometimes. Shri S. M. Banerjee.

Shri S. M. Banerjee: The hon. Minister has stated that in most of the postal workshops and other industrial undertakings under the Central Government this 80 per cent permanency will not be given because of inherent limitation. I want to know whether it is a fact that the Defence Ministry and the Ministry of Transport and Communications have already taken a decision to declare 80 per cent of the industrial posts as permanent and 50 per cent have already been done. If so, why has it not been done in the case of the balance 30 per cent?

Shrimati Tarkeshwari Sinha: About industrial establishments, a proper assessment could not take place, but it has been left to the Ministries. If they make an assessment of the proper requirements, then it will be done. The door is kept open.

Shri Buta Singh: May I know whether Government propose to ensure due representation to people belonging to the Scheduled Castes in such permanent posts?

Shrimati Tarkeshwari Sinha: Government is always prepared to give due representation to the Scheduled Caste people.

Shri A. P. Sharma: Is it a fact that while the permanent employees of the Central Government departments get

a wage of Rs. 3 per day, the rate for casual labour in the departments varies from place to place and in some places the minimum is Rs. 1-8-0? Will the Government remove this discrepancy?

The Minister of Finance (Shri Morarji Desai): No, Sir.

Rehabilitation of Displaced Persons in Dandakaranya

- Shri Subodh Hansda:
- Shri S. C. Samanta:
- Shri M. L. Dwivedi:
- Shri P. R. Chakravertii:
- Shrimati Renu Chakravarty:
- *1028. Shri Mohammad Elias:
- Shri Maheswar Naik:
- Shri Bhagwat Jha Azad:
- Shri Bhakt Darshan:
- Shri Rameshwar Tantia:
- Shri D. C. Sharma:
- Shri P. C. Borooah:
- Shri P. Venkatasubbalah:

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether the rehabilitation of displaced persons from East Pakistan has been completed in the Dandakaranya area;

(b) if so, the number of families settled or rehabilitated up till now;

(c) whether it is a fact that a number of families went away after settling there for some time; and

(d) if so, the reason for their going away?

The Deputy Minister in the Ministry of Works, Housing and Rehabilitation (Shri P. S. Naskar): (a) No. The work is still in progress.

(b) 5650 families, including 146 absorbed in Project jobs and vocations, are in various stages of resettlement.

(c) Only 9 families left the villages.